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Title: Regarding mosques and graveyards being built on Government land in Delhi -laid.

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI) : For the last 20 years, there has been a trend of mosques and graveyards being constructed on Government land in Delhi. The land belonging to various Government departments like DUSIB, Flood Deptt., Gram Sabha, MCD, DDA, and so on have been illegally allotted or acquired to build mosques and graveyards which are otherwise meant for community purposes like parks, public toilets, Dhallaos, community centres, etc. A list of 54 such illegal constructions across Delhi and other parts of Delhi has been identified and submitted to the Lieutenant Governor of Delhi. Therefore, it is of extreme importance that the Central Government, through the Lieutenant Governor of Delhi form a committee consisting of officials from various Government departments under the headship of District Magistrate of the concerned area and prepare a report after detailed enquiry.

